

15.07.03

Hon' Mrs. Meera Chhibber, J.M.

None for the applicant, even in the revised call. Shri S.N. Gaur, Counsel for the respondents is present.

It is seen that nobody has been appearing in this case on behalf of ~~the~~ <sup>review</sup> applicant. On 01.05.03 even a notice was sent to the counsel but inspite of that none is present in the court. It is seen that the applicant is not interested in prosecuting the case. Hence the R.A. is dismissed in default for non-prosecution.



J.M.

Neelam/

20/5/03